


THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 62
Dated Guwahati, the 13th July, 2021

In supersession of all previous Orders/Notifications, Hon'ble the Chief Justice has been pleased to re-constitute the following Committees in the manner indicated below:-

Sl. No.	NAME OF THE COMMITTEES	NAME OF THE HON'BLE JUDGES/MEMBERS	SECRETARY
1.	Administrative Committee	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice Manash Ranjan Pathak 4. Hon'ble Mr. Justice Michael Zothankhuma 5. Hon'ble Mr. Justice Suman Shyam	Registrar General
2.	Committee for consideration of all matters relating to service conditions of Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh (Service conditions mean and include recruitment, posting, transfer, promotion, ACP/ Functional Scale, expunction/ revision of remarks and/or upgradation of grading in ACRs)	1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice Manash Ranjan Pathak 3. Hon'ble Mr. Justice Michael Zothankhuma 4. Hon'ble Mr. Justice Suman Shyam 5. Hon'ble Mrs. Justice Rumi Kumari Phukan	Registrar (Vigilance)
3.	Committee to examine continued utility of all Judicial Officers under the jurisdiction of the Gauhati High Court, on attaining the age of 50/55/58 years	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice Manash Ranjan Pathak 4. Hon'ble Mr. Justice Michael Zothankhuma 5. Hon'ble Mr. Justice Suman Shyam 6. Hon'ble Mr. Justice Hitesh Kumar Sarma	Registrar (Vigilance)


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4.	<p>Committee for dealing with all matters relating to Officers and Staff of the High Court (Principal Seat and Outlying Benches including Subordinate Courts of all States under the jurisdiction of Gauhati High Court); specifically,</p> <ol style="list-style-type: none"> 1. Promotion, ACP, Recruitment (Principal Seat); Reservation of posts for direct recruitment. 2. All matters relating to ACRs and 3. Staff Welfare 4. Centralised Recruitment of Officers and Staff 5. Shetty Commission's Recommendations in respect of Subordinate Courts' staff 	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice Manash Ranjan Pathak 3. Hon'ble Mr. Justice Michael Zothankhuma 4. Hon'ble Mr. Justice Songkhupchung Serto 5. Hon'ble Mr. Justice Robin Phukan 	<p>Registrar (Admn.) to be assisted by Joint Registrar (Recruitment) and Registrar (Estt.) to be assisted by AOJ (Estt.)</p>
5.	<p>Committee for dealing with all matters relating to Judicial Academy, Assam:</p> <ol style="list-style-type: none"> (1) Recruitment process of all the categories of posts (2) Monitoring the construction of the building & infrastructure development (3) Judicial Education and Training 	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Manash Ranjan Pathak 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Prasanta Kumar Deka 4. Hon'ble Mr. Justice Manish Choudhury 5. Hon'ble Mr. Justice Parthivjyoti Saikia 	<p>Director, Judicial Academy, Assam.</p> <p>Registrar (Judicial)</p> <p>Registrar (Admn.)</p>

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6.	<p>Committee for Buildings & Infrastructure</p> <p><i>Hon'ble the Chief Justice has been pleased to direct that the "Committee for Buildings & Infrastructure" of the committee list will also act as the "High Level Committee to monitor pace, progress and implementation of Centrally Sponsored Scheme (CSS) projects".</i></p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswsar Singh 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice Suman Shyam 4. Hon'ble Mr. Justice Kalyan Rai Surana 5. Hon'ble Mr. Justice Hitesh Kumar Sarma <p>Members</p> <ol style="list-style-type: none"> 6. Chief Secretary of the respective States 7. Secretary/Senior-most Secretary of the Department of Finance of the respective States 8. LR & Secretary, Judicial Department of the respective States 9. Chief Engineer, PWD (Bldg.) of the respective States <p><i>(Officials indicated at Sl. Nos. 6 to 9 will remain present as and when issues concerning the respective States are taken up)</i></p> <p><i>This Committee shall also monitor and look into the various projects pertaining to the High Court and its Outlying Benches. However, any urgent matter or issue which is otherwise not related to the officials at Sl. Nos.6 to 9, may be placed before Hon'ble the Chief Justice through JAD and Portfolio Judge.</i></p>	<p>Registrar (Admn.) to be assisted by Joint Registrar (PM&P)</p>
7.	<p>District Committee for Building & Infrastructure</p>	<ol style="list-style-type: none"> 1. Hon'ble Portfolio Judge of the concerned district 2. District Judge 3. Chief Judicial Magistrate 4. Chief Executive Officer of the concerned Autonomous District Council, wherever, any Autonomous District Council is involved. 	<p>One Judicial Officer to be appointed by the District Judge in consultation with Hon'ble Portfolio Judge</p>

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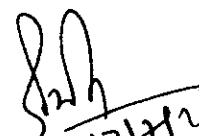
8.	Committee for utilization of funds under the 14 th Finance Commission	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice Achintya Malla Bujor Barua 4. Hon'ble Mr. Justice Kalyan Rai Surana 5. Hon'ble Mr. Justice Prasanta Kumar Deka 6. Smti T. Y. Das, IAS (Retd.), Chairperson, 6th Assam State Finance Commission 7. Addl. Chief Secretary to the Govt. of Assam, Planning & Development Department 8. Commissioner & Secretary to the Govt. of Assam, Finance Department 9. LR & Secretary to the Govt. of Assam, Judicial Department 10. Chief Engineer, PWD (Building), Assam. <p>N.B. For any matter/issue relating to the implementation of 14th Finance Commission Award, which is otherwise not related to the officials at Sl. No.6 to 10, shall be placed before Hon'ble the Chief Justice through the other Hon'ble Members indicated at Sl. Nos.1 to 5.</p>	Registrar (Admn.) to be assisted by Joint Registrar (PM&P)/ Joint Registrar (Finance) or Dy. Registrar (Budget)
9.	Financial Affairs & Budget Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Kalyan Rai Surana 2. Hon'ble Mr. Justice Hitesh Kumar Sarma 3. Hon'ble Mr. Justice Sanjay Kumar Medhi 4. Hon'ble Mr. Justice Robin Phukan 	Registrar (Admn.) to be assisted by Deputy Registrar (Finance)
10.	Committee to look after the security arrangement of Gauhati High Court and District Courts And Protocol And Management of Guest House	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Michael Zothankhuma 2. Hon'ble Mrs. Justice Rumi Kumari Phukan 3. Hon'ble Mr. Justice Sanjay Kumar Medhi 4. Hon'ble Mr. Justice Soumitra Saikia <p>[Concerned Hon'ble Portfolio Judges may be invited as "Special Invitee" as and when required]</p>	Registrar (Admn.)


 13/7/2024

11.	Information and Communication Technology Committee And Artificial Intelligence Committee for introducing, conceptualizing, implementing and using Artificial Intelligence in the Gauhati High Court	1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Prasanta Kumar Deka 4. Hon'ble Mr. Justice Manish Choudhury	Registrar (IT) to be assisted by Central Project Coordinator
12.	Committee for implementation of National Court Management System And Arrear Committee	1. Hon'ble Mr. Justice Michael Zothankhuma 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice Kalyan Rai Surana 4. Hon'ble Mr. Justice Prasanta Kumar Deka 5. Hon'ble Mr. Justice Soumitra Saikia	Registrar (Judicial) to be assisted by Joint Registrar (PM&P)
13.	District Sub-Committee for effective integration of National Court Management Systems and State Court Management System	1. Portfolio Judge of the respective district 2. District Judge 3. Deputy Commissioner 4. District Informatics Officer	District Judge of the concerned district will be the Secretary and will coordinate with Registrar (Judicial)
14.	Committee for monitoring the implementation of the resolutions adopted in the Chief Justices' Conference	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice Manash Ranjan Pathak 4. Hon'ble Mr. Justice Suman Shyam 5. Hon'ble Mr. Justice Songkhupchung Serto	Registrar (Vigilance) to be assisted by Joint Registrar (PM&P)
15.	Gauhati High Court Committee for sensitization of Family Court matters	1. Hon'ble Mrs. Justice Rumi Kumari Phukan 2. Hon'ble Mr. Justice Songkhupchung Serto 3. Hon'ble Mr. Justice Achintya Malla Bujor Barua 4. Hon'ble Mr. Justice Ajit Borthakur 5. Hon'ble Mr. Justice S. Hukato Swu	Joint Registrar (Vigilance)
16.	Committee to regulate and monitor the progress of the trials under the POCSO Act	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mrs. Justice Rumi Kumari Phukan 4. Hon'ble Mr. Justice Songkhupchung Serto 5. Hon'ble Mr. Justice Nelson Sailo 6. Hon'ble Mr. Justice Nani Tagia 7. Hon'ble Mr. Justice Parthivjyoti Saikia	Registrar (Judicial)


12/11/2021

17.	Rule Committee under Section 123 of the CPC	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Michael Zothankhuma 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Prasanta Kumar Deka 4. Hon'ble Mr. Justice Robin Phukan 5. Dist. & Sessions Judge, Kamrup (M) 6. Shri G.N. Sahewalla, Sr. Advocate 7. Shri Hari Kanta Deka, Sr. Advocate 	Registrar (Judicial)
18.	Rule Committee for all other Rules	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Michael Zothankhuma. 2. Hon'ble Mr. Justice Prasanta Kumar Deka 3. Hon'ble Mr. Justice Ajit Borthakur 4. Hon'ble Mr. Justice Hitesh Kumar Sarma 5. Hon'ble Mr. Justice Manish Choudhury 	Registrar (Vigilance)
19.	Committee for publication of an Annual Report for the High Court and for preparation of Vision Statement for High Court and District Courts	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Manash Ranjan Pathak 2. Hon'ble Mr. Justice Songkhupchung Serto 3. Hon'ble Mr. Justice Achintya Malla Bujor Barua 4. Hon'ble Mr. Justice Nelson Sailo 5. Hon'ble Mr. Justice Hitesh Kumar Sarma 6. Hon'ble Mr. Justice Sanjay Kumar Medhi 7. Hon'ble Mr. Justice Nani Tagia 	Joint Registrar (Vigilance) & Joint Registrar (PM&P)
20.	Committee to periodically oversee the cases under the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 and the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Rules, 1996	<ol style="list-style-type: none"> 1. Hon'ble Mrs. Justice Rumi Kumari Phukan 2. Hon'ble Mr. Justice Achintya Malla Bujor Barua 3. Hon'ble Mr. Justice Songkhupchung Serto 4. Hon'ble Mr. Justice Nelson Sailo 5. Hon'ble Mr. Justice Sanjay Kumar Medhi 6. Hon'ble Mr. Justice Nani Tagia 7. Hon'ble Mr. Justice S. Hukato Swu 	Registrar (Judicial)
21.	Committee to supervise and monitor the progress made by the States in regard to the compliance with the directions of the Supreme Court of India in Criminal Appeal No.652/2012 (NDPS Committee)	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Achintya Malla Bujor Barua 2. Hon'ble Mr. Justice Nelson Sailo 3. Hon'ble Mr. Justice Nani Tagia 4. Hon'ble Mr. Justice Soumitra Saikia 5. Hon'ble Mr. Justice S. Hukato Swu 	Registrar (Judicial)

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 12/11/2024


22.	Gender Sensitization and internal complaints Committee	<ol style="list-style-type: none"> 1. Hon'ble Mrs. Justice Rumi Kumari Phukan 2. Hon'ble Mr. Justice Nelson Sailo 3. Hon'ble Mr. Justice Ajit Borthakur 4. Shri Tanmoy Jyoti Mahanta, Sr. Advocate 5. Smt. Rita Das Mozumdar, Advocate 6. Smt. Tripti Ari, Deputy Secretary, ASLSA 7. Dr. Shabeena Yasmin Saikia, Asstt. Prof. Department of Sociology, Gauhati University 8. Smt. Panchai Sarma, Dy. Registrar 9. Shri Prakash Deka, Advocate's Clerk 	Smt. Panchai Sarma, Dy. Registrar
23.	Committee for reviewing and revising the list of Amicus Curiae for the Principal Seat, Gauhati High Court, Guwahati	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Achintya Malla Bujor Barua 3. Hon'ble Mr. Justice Sanjay Kumar Medhi 4. Hon'ble Mr. Justice Parthivjyoti Saikia 	Registrar (Judicial)
24.	Library Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Manash Ranjan Pathak 2. Hon'ble Mr. Justice Nelson Sailo 3. Hon'ble Mr. Justice Manish Choudhury 4. Hon'ble Mr. Justice Soumitra Saikia 5. Hon'ble Mr. Justice Parthivjyoti Saikia 	Registrar (Judl.) to be assisted by Librarian-cum-Research Officer (LRO)
25.	<p>Committee to examine contribution of Gauhati High Court in development of law</p> <p style="text-align: center;">And</p> <p>To look after the affairs of the Law Research Institute</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Michael Zothankhuma 2. Hon'ble Mrs. Justice Rumi Kumari Phukan 3. Hon'ble Mr. Justice Songkhupchung Serto 4. Hon'ble Mr. Justice Kalyan Rai Surana 5. Hon'ble Mr. Justice Sanjay Kumar Medhi 6. Hon'ble Mr. Justice Manish Choudhury 	Registrar (Judl.) to be assisted by Research Officer, Judicial Academy, Assam.
26.	<p>Committee for Designation of Senior Advocates :-</p> <p>A. Committee for the State of Assam</p>	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice Manash Ranjan Pathak 4. Shri Devajit Saikia, Advocate General, Assam 5. Sri Nilayananda Dutta, Senior Advocate 	Registrar General & Registrar-cum- Principal Secretary to Hon'ble the Chief Justice


 13/12/2024

	B. Committee for the State of Nagaland	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice Manash Ranjan Pathak 4. Shri K. N. Balgopal, Advocate General, Nagaland 5. Shri R. Iralu, Senior Advocate 	Registrar General & Registrar – cum- Principal Secretary to Hon'ble the Chief Justice & Registrar, Kohima Bench
	C. Committee for the State of Mizoram	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice Manash Ranjan Pathak 4. Shri Diganta Das, Advocate General, Mizoram 5. Shri L. H. Lianhrima, Senior Advocate 	Registrar General & Registrar-cum- Principal Secretary to Hon'ble the Chief Justice & Registrar, Aizawl Bench.
	D. Committee for the State of Arunachal Pradesh	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice Manash Ranjan Pathak 4. Sri Nilayananda Dutta, Advocate General, Arunachal Pradesh 5. Sri Kardak Ete, Senior Advocate 	Registrar General & Registrar-cum- Principal Secretary to Hon'ble the Chief Justice & Registrar, Itanagar Bench
27.	Public Interest Litigation Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Achintya Malla Bujor Barua 3. Hon'ble Mr. Justice Manish Choudhury 	Registrar (Judicial)
28.	Committee to select best sections and staff of the Principal Seat of the Gauhati High Court	<ol style="list-style-type: none"> 1. Hon'ble Mrs. Justice Rumi Kumari Phukan 2. Hon'ble Mr. Justice Prasanta Kumar Deka 3. Hon'ble Mr. Justice Ajit Borthakur 4. Hon'ble Mr. Justice Hitesh Kumar Sarma 5. Hon'ble Mr. Justice Soumitra Saikia 6. Hon'ble Mr. Justice Robin Phukan 	Registrar General, Registrar (Admn.) & Registrar (Estt.)

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29.	Special Outlying Benches Committee [Any specific matter as may be referred to it by the Chief Justice concerning Outlying Benches of Kohima/Aizawl/ Itanagar and courts subordinate thereto]	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Manash Ranjan Pathak 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice Songkhupchung Serto 4. Hon'ble Mr. Justice Ajit Borthakur 5. Hon'ble Mr. Justice Nani Tagia 6. Hon'ble Mr. Justice Parthivjyoti Saikia 	Registrar General, assisted by the Registrar(s) of the Outlying Bench(es) as may be nominated by the Registrar General based on requirements of the meeting convened.
30.	Committee for framing Rules on sundry deposits	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Prasanta Kumar Deka 3. Hon'ble Mr. Justice S. Hukato Swu 4. Hon'ble Mr. Justice Robin Phukan 	Registrar (Judicial) to be assisted by Joint Registrar (PM&P) –cum- CPC
31.	Mediation Monitoring Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Prasanta Kumar Deka 3. Hon'ble Mr. Justice Nelson Sailo 4. Hon'ble Mr. Justice Nani Tagia 	Secretary, Gauhati High Court Legal Services Committee to be assisted by Deputy Secretary, Assam State Legal Services Authority (ASLSA)


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32.	Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mrs. Justice Rumi Kumari Phukan 3. Hon'ble Mr. Justice Achintya Malla Bujor Barua 4. Hon'ble Mr. Justice Ajit Borthakur 5. Hon'ble Mr. Justice Soumitra Saikia <hr/> <p>Hon'ble Mr. Justice N. Kotiswar Singh is the Chairman of the Committee</p> <p>The Executive Chairperson of the Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority, wherever, any of these States is involved.</p>	Registrar (Judicial) assisted by the Deputy Secretary (ASLSA)
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This order will come into effect immediately.

Hon'ble the Chief Justice is the Chairman of all Committees, unless otherwise stated.

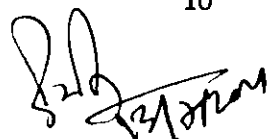
By Order,

Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No. HC. III – 06/2021/2962-2994/G, dated Guwahati the, 13th July, 2021.

Copy to:-

1. Shri Devajit Saikia, Advocate General, Assam, Gauhati High Court, Guwahati
2. Shri Diganta Das, Advocate General, Mizoram, Gauhati High Court, Guwahati.
3. Shri K.N. Balagopal, Advocate General, Nagaland, Gauhati High Court, Guwahati.
4. Shri Nilayananda Dutta, Advocate General, Arunachal Pradesh, Gauhati High Court, Guwahati.
5. Shri L. H. Lianhrima, Senior Advocate, Aizwal Bench, Gauhati High Court.
6. Shri Kardek Ete, Senior Advocate, Itanagar Permanent Bench, Gauhati High Court.
7. Shri R. Iralu, Senior Advocate, Kohima Bench, Gauhati High Court.
8. Shri G.N. Sahewalla, Senior Advocate, Gauhati High Court, Guwahati.
9. Shri Hari Kanta Deka, Senior Advocate, Gauhati High Court, Guwahati.
10. Shri Tanmoy Jyoti Mahanta, Senior Advocate, Gauhati High Court, Guwahati.
11. The Registrar (Vigilance/ Admin/ Judicial/ Estt.), Gauhati High Court, Guwahati.
12. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Itanagar Bench, Itanagar/ Aizwal Bench, Aizwal.



13. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Director, Judicial Academy, Assam.
15. The Chief Secretary, Assam/Nagaland, Mizoram/Arunachal Pradesh.
16. Smti T.Y. Das, IAS (Retd.), Chairperson, 6th Assam State Finance Commission.
17. The Additional Chief Secretary, Govt. of Assam, Planning and Development Department, Assam
18. The Joint Registrar, _____, Gauhati High Court, Guwahati.
19. The Chief Engineer, PWD (Building), Assam/Nagaland/Mizoram/Arunachal Pradesh.
20. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
21. Smti Tripti Ari, Dy. Secretary, Assam State Legal Services Authority, Gauhati High Court, Guwahati.
22. The Assistant Registrar _____, Gauhati High Court, Guwahati.
23. Smti Rita Das Mazumdar, Advocate, Gauhati High Court, Guwahati.
24. Dr. Shabeena Yasmin Saikia, Asstt. Professor, Dept. of Sociology, Gauhati University.
25. The Court Manager, Gauhati High Court, Guwahati.
26. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
27. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
28. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
29. The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
30. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
31. The Court Officer I & II, Gauhati High Court, Guwahati.
32. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
33. Shri Prakash Deka, Advocate's Clerk, Gauhati High Court, Guwahati.


REGISTRAR GENERAL